

# **IN THE HIGH COURT OF ORISSA, CUTTACK**

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Date : 18.10.2024									
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	88155/2024	18.10.2024	ABLAPL-9418/2024	KULDEEP MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	BAIL-1	(Seat No-4)
2	88156/2024	18.10.2024	JCRLA-28/2010	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-09	CRIMINAL APPEAL	(Seat No-9)
3	88157/2024	18.10.2024	ABLAPL-9092/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	BAIL-2	(Seat No-9)
4	88158/2024	18.10.2024	ABLAPL-8906/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Seat No-9)
5	88159/2024	18.10.2024	ABLAPL-9794/2024	DINESH KUMAR DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-13	BAIL-2	(Seat No-11)
6	88160/2024	18.10.2024	ABLAPL-9785/2024	HK PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No-11)
7	88162/2024	18.10.2024	ABLAPL-8998/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15	BAIL-2	(Seat No-7)
8	88164/2024	18.10.2024	ABLAPL-9751/2024	S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No-7)
9	88166/2024	18.10.2024	ABLAPL-	GR PATRA	C.O.	COURT	Order	BAIL-2	(Seat

	24		8823/2024			T NO. 2 OLD	Dtd. 2024-10-15		t No- 10)
10	88169/2024	18.10.2024	ABLAPL-9273/2024	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15	BAIL-1	(Seat No- 3)
11	88170/2024	18.10.2024	ABLAPL-8797/2024	SANJEEV KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No- 3)
12	88171/2024	18.10.2024	ABLAPL-8803/2024	RAMAKANTA PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15	BAIL-2	(Seat No- 8)
13	88172/2024	18.10.2024	ABLAPL-9753/2024	BHUBAN MOHAN BHUYAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No- 8)
14	88173/2024	18.10.2024	ABLAPL-9145/2024	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No- 8)
15	88175/2024	18.10.2024	ABLAPL-9275/2024	BIKRAM KESHARI BAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No- 8)
16	88176/2024	18.10.2024	ABLAPL-8985/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No- 8)
17	88177/2024	18.10.2024	ABLAPL-9398/2024	KSHIROD KUMAR PAHIL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15	BAIL-2	(Seat No- 12)
18	88179/2024	18.10.2024	ABLAPL-8856/2024	SAMBEET PATTANAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-15		(Seat No- 12)
19	88192/2024	18.10.2024	ABLAPL-8821/2024	R BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-10-15		(Seat No- 12)

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20	88196/2024	18.10.2024	ABLAPL-8197/2024	PRASANJIT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13		(Seat No-12)
21	88209/2024	18.10.2024	CONTC-3056/2022	SP SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	CONTEMP T	(Seat No-5)
22	88210/2024	18.10.2024	CONTC-3056/2022	T SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	CONTEMP T	(Seat No-5)
23	88168/2024	18.10.2024	CRA-204/2001	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-20	CRIMINAL APPEAL	(Seat No-11)
24	88174/2024	18.10.2024	CRLMC-2146/2022	BIRAJ KUMAR DAS	GENERAL		Order Dtd. 2024-09-06	CRIMINAL MISC	(Seat No-5)
25	88178/2024	18.10.2024	CRLA-504/2005	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-7)
26	88182/2024	18.10.2024	CRLA-304/2003	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-4)
27	88186/2024	18.10.2024	CRLA-721/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-5)
28	88188/2024	18.10.2024	CRLA-497/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-21	CRIMINAL APPEAL	(Seat No-10)
29	88189/2024	18.10.2024	WP (C) - 2264/2016	PRADYUMNA PATTNAIK	GENERAL		Order Dtd. 2023-09-18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
30	88190/2024	18.10.2024	CRLA-177/2010	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-20	CRIMINAL APPEAL	(Seat No-10)
31	88191/2024	18.10.2024	CRLA-59/2002	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-	CRIMINAL APPEAL	(Seat No-

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32	88193/2024	18.10.2024	CRLA-229/2003	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-21	CRIMINAL APPEAL	(Seat No-4)
33	88194/2024	18.10.2024	CRLA-327/2003	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-20	CRIMINAL APPEAL	(Seat No-4)
34	88195/2024	18.10.2024	CRLA-165/2003	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-20	CRIMINAL APPEAL	(Seat No-4)
35	88197/2024	18.10.2024	BLAPL-6244/2024	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-08-23		(Seat No-4)
36	88199/2024	18.10.2024	CRLA-156/2003	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-4)
37	88203/2024	18.10.2024	CRLA-157/2003	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-4)
38	88204/2024	18.10.2024	CRLA-295/2003	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-4)
39	88205/2024	18.10.2024	CRLA-172/2003	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-4)
40	88206/2024	18.10.2024	CRLA-332/2003	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-4)
41	88207/2024	18.10.2024	CRLA-135/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-4)
42	88208/2024	18.10.2024	CRLA-346/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-5)
43	88211/2024	18.10.2024	CRLA-700/2014	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-1)
44	88212/2024	18.10.2024	CRLA-233/2003	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-	CRIMINAL APPEAL	(Seat No-

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45	88213/2024	18.10.2024	CRLA-308/2003	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-4)
46	88214/2024	18.10.2024	BLAPL-9020/2024	PRABIR KUMAR RAY	GENERAL		Order Dtd. 2024-10-15	BAIL-2	(Seat No-11)
47	88215/2024	18.10.2024	BLAPL-8232/2024	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-09-11		(Seat No-11)
48	88216/2024	18.10.2024	BLAPL-6236/2024	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-08-01		(Seat No-11)
49	88217/2024	18.10.2024	ABLAPL-9030/2024	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2024-10-15	BAIL-1	(Seat No-15)
50	88218/2024	18.10.2024	CRLA-260/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No-10)
51	88219/2024	18.10.2024	ABLAPL-105/2020	RAJUKUMAR SATAPATHY	GENERAL		Entire Document	CRIMINAL MISC	(Seat No-14)
52	88220/2024	18.10.2024	ABLAPL-9073/2024	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-10-15		(Seat No-14)
53	88221/2024	18.10.2024	BLAPL-4330/2024	SARBESWAR SAHOO	GENERAL		Entire Document		(Seat No-14)
54	88222/2024	18.10.2024	BLAPL-4330/2024	SARBESWAR SAHOO	GENERAL		Entire Brief		(Seat No-14)
55	88223/2024	18.10.2024	ABLAPL-7666/2024	PATIMA NAYAK	GENERAL		Vakalatnama		(Seat No-14)
56	88224/2024	18.10.2024	RSA-270/2011	MANASH RANJAN BAUG	GENERAL		Judgement Dtd. 2022-03-14	SECOND APPEAL	(Seat No-7)
57	88225/2024	18.10.2024	RSA-323/2011	MANASH RANJAN BAUG	GENERAL		Judgement Dtd. 2022-03-	SECOND APPEAL	(Seat No-

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58	88226/2024	18.10.2024	WP (C) - 19865/2024	SAHASRANSU SOURAV	GENERAL		Judgement Dtd. 2024-10-04		(Seat No-2)
59	88227/2024	18.10.2024	WP (C) - 19860/2024	SAHASRANSU SOURAV	GENERAL		Judgement Dtd. 2024-10-04		(Seat No-2)
60	88228/2024	18.10.2024	WP (C) - 19859/2024	SAHASRANSU SOURAV	GENERAL		Judgement Dtd. 2024-10-04		(Seat No-2)
61	88229/2024	18.10.2024	WP (C) - 19858/2024	SAHASRANSU SOURAV	GENERAL		Judgement Dtd. 2024-10-04		(Seat No-2)
62	88230/2024	18.10.2024	WP (C) - 19856/2024	SAHASRANSU SOURAV	GENERAL		Judgement Dtd. 2024-10-04		(Seat No-2)
63	88231/2024	18.10.2024	WP (C) - 19855/2024	SAHASRANSU SOURAV	GENERAL		Judgement Dtd. 2024-10-04		(Seat No-2)
64	88232/2024	18.10.2024	WP (C) - 19854/2024	SAHASRANSU SOURAV	GENERAL		Judgement Dtd. 2024-10-04		(Seat No-2)
65	88233/2024	18.10.2024	WP (C) - 19853/2024	SAHASRANSU SOURAV	GENERAL		Judgement Dtd. 2024-10-04		(Seat No-2)
66	88234/2024	18.10.2024	WP (C) - 19851/2024	SAHASRANSU SOURAV	GENERAL		Judgement Dtd. 2024-10-04		(Seat No-2)
67	88235/2024	18.10.2024	WP (C) - 19847/2024	SAHASRANSU SOURAV	GENERAL		Judgement Dtd. 2024-10-04		(Seat No-2)
68	88236/2024	18.10.2024	WP (C) - 19843/2024	SAHASRANSU SOURAV	GENERAL		Judgement Dtd. 2024-10-04		(Seat No-2)
69	88237/2024	18.10.2024	WP (C) - 19841/2024	SAHASRANSU SOURAV	GENERAL		Judgement Dtd. 2024-10-04		(Seat No-2)
70	88238/2024	18.10.2024	WP (C) - 19506/2024	SAHASRANSU SOURAV	GENERAL		Judgement Dtd. 2024-10-		(Seat No-

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71	88239/2024	18.10.2024	WP (C) - 19005/2024	SAHASRANSU SOURAV	GENERAL		Judgement Dtd. 2024-10-04		(Seat No-2)
72	88240/2024	18.10.2024	WP (C) - 19004/2024	SAHASRANSU SOURAV	GENERAL		Judgement Dtd. 2024-10-04		(Seat No-2)
73	88241/2024	18.10.2024	WP (C) - 19001/2024	SAHASRANSU SOURAV	GENERAL		Judgement Dtd. 2024-10-04		(Seat No-2)
74	88242/2024	18.10.2024	WP (C) - 19000/2024	SAHASRANSU SOURAV	GENERAL		Judgement Dtd. 2024-10-04		(Seat No-2)
75	88243/2024	18.10.2024	WP (C) - 18998/2024	SAHASRANSU SOURAV	GENERAL		Judgement Dtd. 2024-10-04		(Seat No-2)
76	88244/2024	18.10.2024	WP (C) - 18995/2024	SAHASRANSU SOURAV	GENERAL		Judgement Dtd. 2024-10-04		(Seat No-2)
77	88245/2024	18.10.2024	WP (C) - 18999/2024	SAHASRANSU SOURAV	GENERAL		Judgement Dtd. 2024-10-04		(Seat No-2)
78	88161/2024	18.10.2024	WP (C) - 9419/2022	YASHOBANTA DAS	GENERAL		Order Dtd. 2024-09-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
79	88163/2024	18.10.2024	WP (C) - 9419/2022	YASHOBANTA DAS	GENERAL		Order Dtd. 2024-09-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
80	88165/2024	18.10.2024	WP (C) - 9419/2022	YASHOBANTA DAS	GENERAL		Order Dtd. 2024-09-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
81	88167/2024	18.10.2024	WP (C) - 9419/2022	YASHOBANTA DAS	GENERAL		Order Dtd. 2024-09-24 Judgement Dtd. 2024-09-	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)

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82	88180/2024	18.10.2024	ABLAPL-14605/2022	P K PAL	GENERAL			BAIL-1	(Seat No-5)
83	88181/2024	18.10.2024	ABLAPL-4301/2021	BHARAT BEHERA	GENERAL		Order Dtd. 2022-07-05	BAIL-1	(Seat No-5)
84	88183/2024	18.10.2024	ABLAPL-9737/2024	S N MISHRA	GENERAL				(Seat No-5)
85	88184/2024	18.10.2024	ABLAPL-4308/2021	BHARAT BEHERA	GENERAL		Order Dtd. 2022-07-05	BAIL-1	(Seat No-5)
86	88185/2024	18.10.2024	WP (C) - 16158/2024	S N MISHRA	GENERAL			WRIT BRANCH-2	(Seat No-8)
87	88187/2024	18.10.2024	SA-346/1982	P C BEHERA	GENERAL				(Seat No-8)
88	88198/2024	18.10.2024	WP (C) - 19013/2017	B. K. PANDA	GENERAL		Order Dtd. 2024-04-29	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
89	88200/2024	18.10.2024	RVWPET-253/2011	B. K. PANDA	GENERAL		Order Dtd. 2024-07-18	CIVIL REVISION	(Seat No-1)
90	88201/2024	18.10.2024	WP (C) - 23283/2016	B. K. PANDA	GENERAL		Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
91	88202/2024	18.10.2024	WP (C) - 15862/2024	B. K. PANDA	GENERAL		Order Dtd. 2024-09-06	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)

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